HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

WEDNESDAY, THE TWELFTH DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND

THE HONOURABLE SMT JUSTICE RENUKA YARA

WRIT APPEAL NO: 296 OF 2025

Writ Appeal under clause 15 of the Letters Patent Preferred Against Order Dated 17/02/2025 in W.P.No.1254 of 2023 on the file of the High Court.

Between:

1. Mala alias Bisolla Ashok Kumar, Aged about 56 years, Occ. Engineer R o H. No. 6-46, Ganesh Nagar Colony, Shankerpally Village and Mandal, Ranga Reddy District.

...APPELLANT(S)

AND

1. Mohd. Babar, S/o Late Mohd. Nadeem Aged about 43 years, Occ. Business are Rio H. No. 5-119, Ganesh Nagar Colony, Shankarpally Village and Mandal, Ranga Reddy District.
2. Mohd. Abdul Rasheed, S/o Late Md. Mahaboob Aged about 66 years, Occ. Busiiness
3. Mohd. Rafiq, S/o Late Md. Mahaboob Aged about 63 years, Occ. Business
4. Mohd. Fareed, S/o Late Md. Mahaboob, (died as per lrs 13 to 16) Aged about 56 years, Occ. Business
5. Mohd. Alauddin, S/o Late Md. Hussain Aged about 55 years, Occ. Business
6. Mohd. Ismail, S/o Late Mohd. Pasha Aged about 37 years, Occ. Business
7. Mohd. Mehmood, S/o Late Mohd. Nadeem Aged about 51 years, Occ. Business
8. Ahmed, , S/o Late Mohd. Nadeem Aged about 48 years, 9,cc. Business

9. Mohd. Salauddin, S/o Late Mohd. Ghouse (Aged about 38 year's,(died as per Irs 17) Occ. Fruit Vende

10. M. D. Khaja Pasha, S/o Late Mohd. Ghouse Aged about 36 years, Occ. Lorry Driver

11. M. D. Mohammed, , S/o Late Mohd. Ghouse, Aged about 30 years, Occ. Business

12. Mohd. Sami, S/o Late Mohd. Ghouse Aged about 29 years, Occ. Welder z R1 to R12 are R/o H. No. 5-119, Ganesh Nagar Colony, Shankarpally Village and Mandal, Ranga Reddy District

13. Ishrath Begum, W/o Late. Mohd. Fareed Aged about Majaor, Occ.,Housewifk,

14. Mohd Thoufeeq, S/o Lae. Mohd. Famed Aged about Majaor, Oce. Business, ,

15. Mohd Shahbaz, S/o Late. Mohd. Fareed- Aged about Majaor, Occ. Busines5,

16. Mohd Faid, S/o Late. Mohd. Fareed Aged about Majaor, Occ. Business,

17. Mohd.Farhana Begum, W/o Late. Mohd. Salauddin Aged about Majaor, Occ. Business, (R.13.to. 17 are R/o H. No. 5-119, Ganesh Nagar Colony, Shankarpally Village and Mandal, Ranga Reddy District.

18. The State of Telangana, Rep by Principal Secretary to Revenue Secretariat Building BRK Bhavan, Near Tankbund, Hyderabad.

19. The District Collector, Kongakalan. Ranga Reddy Distri

20. The Revenue Divisional Officer, Chevella Division, Chevella, Ranga Reddy District.

21. The Tahsildar cum Sub - Registrar, ShankarpallyMandal, Ranga Reddy District.

22. The Hyderabad Metropolitan Development Authority Rep by Metropolitan Commissioner, SwarnaJayanthi Complex, Sanjeeva Reddy Nagar Road, Srinivas Nagar, Ameerpet, Hyderabad.

23. The Commissioner, Shankarpally Municipality Shankarpally, Ranga Reddy District.

24. The Station House Officer, Shankerpally Police Station, Shankarpally, R. R. District.

25. Mala alias Bisolla Srinivas, , S/o Late Mala alias BisollaJangaiah Aged about 48 years, Occ. Employee

26. .Mala alias Bisolla Jayasri, D/o Late Mala alias BisollaJangaiah Aged about 44 years, Occ. Govt. 9Bployee

27. Mala alias Bisolla Vinod Kumar, , S/o Late Mala alias BisollaJangaiah Aged about 46 years, Occ. Buspiess

28. Mala alias Bisolla Vidyavathi, D/o Late Mala alias BisollaJangaiah Aged about 45 years, Occ. Housewife

29. Mala alias Bisolla Jaya Kiran, W/o Late Mala alias BisollaSrinivas Aged about 48 years, Occ. Housewife R20 to R24 are R/o H. No. 11-6-64/6, Red Hills, Nampally, Hyderabad.

30. The Sub Registrar, Shankarpally, Ranga Reddy District.

31. Sri. Dandu Venkat Ramana, S/o. Dandu Rajeswar, H.No.4-49, Geetha Mandir, Shankarpally Municipality, R.R District, Telangana - 501203.

32. Sri Puram Gopi Krishna, S/o. Puram Laxmi Narayana, H.No.4-100/A, Market Road, Shankarpally Mandal and Village, R.R District, Telangana - 501203.

33. Sri Muthangi Rajashekar, , S/o. Late Muthangi Satyanarayana, H.No.3-112, Earlapally Village, Chevella Mandal, R.R District, Telangana - 501503.

34. Smt. Puram Sravanya, W/o. P. Gopi Krishna, H.No.1114/2, Station Road, Medchal - tMalkajiri District, Presently Resident at H.No.4-199, Shankarpally Municipality, R.R. District, Telangana - 501203.

35. Sri. Varthya Devula Naik, S/o. Late Varthya Tarya Naik H.No.6-109, Mokila Thanda, Shankarpally Mandal and Municipality, Telangana - 501203.

36. Sri. Gandla Dinesh Kumar, , S/o. Gandla Sudheer, H.No.17/1, Yelwarthy Village, Shankarpally Mandal and Municipality, Telangana - 501203.

37. Smt. K.Renuka Reddy, W/o. Satyanarayana Reddy aged about 67 years, Occ. Household, R/o. H.No.2-6-207/1, Venkatreddy Colony, Sikh Village, Secunderabad (Died as per Lrs. Respondent Nos.5-7,7to 60) (13- .46)

38. Besolla Naresh Kumar, S/o. B. Ravindar, Aged about 41 years, Occ. Business, R/o.H.No.6-43/1, Ganesh Nagar Colony, Shankarpally Village and Mandal, Ranga Reddy District - 501203.

39. Besolla Nikhil Kumar, S/o. B. Surender, Aged about 31 years, Occ. Engineer, R/o. H.No.6-44, Ganesh Nagar Colony, Shankarpally Village and Mandal, Ranga Reddy District - 501203.

40. Besolla Sandhya Rani, W/o. Besolla Ashok Kumar, Aged about 49 years, Occ. Housewife, R/o. 6-43/1, Ganesh Nagar Colony,' Shankarpally Village and Mandal, Ranga Reddy District - 501203.

41. Besolla Pratap, S/o. Besolla Nagaiah, Aged about 77 years, Occ. Retired Employee, R/o.H.No.7-59, Ganesh Nagar Colony, Shankarpally Village and Mndal, Ranga Reddy District - 501203.

42. Vushkebavi Madhava Reddy, S/o. Vushkebavi Narayana Reddy, Aged about 53 years, Occ. Business, R/o. H.No.11-159, Mallanna Basthi, Bollaram Municipality, Bollaram, Sanga Reddy District

43. Dandu Santosh Kumar, S/o. Dandu Rajeswar, Aged about 39 years, Occ. Business, Rio.H.No.4-49, Geetha Mandir Street, Shankarpally Municipality, Shankarpally, Ranga Reddy District - 501203.

44. Tippareddy Kavitha, W/o.Tippareddy Vijaya Bhaskar Reddy, Aged about 43 years, Occ. Housewife, R/o. H.No.11-14-261/h-17/401, Vaishnavi Xanadu, Chitra Layout, Near Ranga ReddyDistrict Court, L.B. Nagar, Chinthalakunta, Ranga Reddy District - 500074.

45. Gangaram Sujatha, W/o. Gangaram Vittal Reddy, Aged about 40 years, Occ. Housewife, R/o. H.No. 1-19, Ananthsagar Village, Kondapur Mandal, Sanga Reddy District - 502306.

46. Patlolla Sakkubhai, W/o. Patlolla Madhava Reddy, Aged about 59 years, Occ. Housewife, R/o. H.No.8-165, Hanuman Nagar, Mominpet Village and Mandal, Vikarabad District - 501202.

47. Besolla Surender, S/o. Besolla Nagaiah, Aged about 60 years, Occ. Business, R/o. H. No. 6-44, Ganesh Nagar Colony, Shankarpally Village and Mandal, Ranga Reddy District - 501203.

48. Gowru Bala Gangadhar Rao, S/o. Late Gowru Ramachandra Rao, Aged about 58 years, Occ. Private Employee, R/o. Flat No. 501, North Block, Hallmark Express Towers, White Fields, Kondapur, Serilingampally, Ranga Reddy District - 500046.

49. Mahathi Muttavarapu, W/o. Satish Babu Muttavarapu, Aged about 58 years, Occ. Government Employee, R/o. Door No. 21-11-50, Lectures Colony, Opp. MNK Park, Madura Nagar, Vijayawada (Urban), Krishna District - 52001 1. x

50. Parvez Khan, S/o. Moosa Khan, Aged about 43, Occ . Business, R/o. H.No.12-2719/1, Cross Road, Nanal Nagar, Golconda, Hyderabad.

51. Alina Khan, W/o. Parvez Khan, Aged about 34 years, Occ. Business, R/o. H. No.12-2719/1, Cross Road, Nanal Nagar, Golconda, Hyderabad 500008.

52. Madolla Prasad, S/o. Madolla Rajaiah, Aged about 49 years, Occ. Agriculture, R/o. H.No.2-99, Chendippa Shankarpally Mandal, Ranga Reddy District

53. P.Manjula, W/o. Balvanth Reddy, Aged about 53 years, Occ. Housewife, R/o. H. No. 8-214, NTR Colony, Opp. BC Hostel, Mominpet Village and Mandal, Vikarabad District - 501202.

54. Sushma Komudi Thalia, W/o. Ravi Kiran Thalla, Aged about 33 years, Occ. Housewife, R/o. H.No. 1-8-27, New City Colony, New Bowenpally, Tirumalagiri, Bowenpally, Hyderabad, Telangana State - 500011.

55. Besolla Sowmya Kowmudi, W/o. Bandari Srikanth, Aged about 34 years, Occ. Doctor, R/o. Villa No. 20, Nandan Serenity, Manjeera Road, Velimala Village, Ramchandrapuram Mandal, Sanga Reddy District, yelangana State 502300.

56. Dharmannolla Govardhan Reddy, S/o. Vittal Reddy, Aged about 39 years, Occ. Business, R/o. H.No.12-2717/1/31/5, Sapthagiri Colony, As ifnagar, Mehdipatnam, Hyderabad - 500028.

57. Muthangi Lavanya Alias D. Indira, W/o. Rajashekar, Aged about 33 years, Occ. Housewife, R/o. H. No. 6-43/1, Earlapally Village, Chevella Mandal, Ranga Reddy District - 501203.

58. Puram Laxmi Narayana, S/o. Puram Venkat Ramaiah, Aged about 73 years, Occ. Business, R/o. H.No.4-100, Market Office Road, Shankarpally Village and Mandal, Ranga Reddy District - 501203.

59. Nunavath Yugandhar, S/o. Nunavath Veerana, Aged about 31 years, Occ. Business, R/o.H.No. 12-7, Besarajupally Thanda, Edulacharuvu, Khammam District - 507163.

60. Polu Prathap Reddy, S/o. P. Pulla Reddy, Aged about 62 Occ. Agriculture, R/o. H. No. 1-85, Thattiannaram Village, Hayath Nagar Mandal, Ranga Reddy District - 500068.

61. C.Ananthamma, W/o. C.Sathyanarayana, Aged about 62 Occ. Housewife, R/o. H. No. 4-2-814, Garib Nagar, Vikarabad, Ranga District - 501 101.

62. Patkar Samyuktha, W/o. M. Karthik, Aged about 38 years, Occ. Housewife, R/o. Plot No.8, Ayyappa Nagar, Dammaiguda, Nagaram, Ranga Reddy District - 500083.

63. Madolla Pavithra, D/o.Madolla Sadanandam, Aged about 36 years, Occ. Housewife, R/o. H. No. 8-44, Sai Colony, Shankarpally Village and Mandal, Ranga Reddy District, Telangana State - 501203.

64. Gudepu Suman, Sio. Gudepu Saraiah, Aged about 41 years, Occ. Business, R/o.H.No. 4-23/a, Mallial Village, Jammikunta Mandal, Karimnagar District - 505122.

65. Munideva Sowjanya, W/o. Munideva Ramu, D/o. Besolla Ravinder, Aged about 41 years, Occ. Housewife, R/o. H. No. 7-42, Ganesh Nagar, Shankarp ally Village, Shankarp ally Municipality and Mandal, Rangareddy District - 501203.

66. Peddolla Narsimulu, S/o. Peddolla Nagaiah, Aged about 50 years, Occ. Agriculture, R/o. H.No. 3-9, Masaniguda Shankarpally Mandal, Rangareddy District - 501203.

67. Besolla Manasa, W/o. Besolla Madhu, D/o. Besolla Ravinder, Aged about 39 years, Occ. Housewife, R/o. H.No.7-2, Ganesh Nagar, Shankarpally Village, Shankarpally Municipality and Mandal, Rangareddy District - 501203.

68. Chandana Brothers Textiles and Jewellers Private Limited, PAN No.AACCC3901F, A Company registered under the Companies Act, 2013, carrying on the Business of whole sale and retail trading of textiles, garments, jewelry and having registered and administrative office at Plot No. 67/A, D. No. 1-188 to 91, Kingway Opp.Head Post office, R.P. Road, Patny Centre, Secunderabad, Telangana - 500 003. Rep. by its 2 Directors below.

69. Allaka Satyanarayana, S/o. Late Allaka Narsimha Rao, Aged about 49 years, Occ. Director, R/o. Plot Nos. 4 and 5, Karkhana, Kowsaiya Estate, Amaravathi Co-Op Society, Secunderabad, Hyderabad, Telangana State - 500 015.

70. Allaka Suneetha Kumari, W/o. Allaka Satyanarayana, Aged about 49 years, Occ. Director, R/o. Plot Nos. 4 and 5, Karkhana, Kowsaiya Estate, Amaravathi Co-Op Society, Secunderabad, Hyderabad, Telangana Statp - 500 015.

71. Shriram Finance Limited, (formerly known as Shriram Transport Finance Company Limited) a Company Act, 1956, having its registered office at Sri Towers, Plot No. 14-A, South Phase, industrial Estate, Guindy, Chennai 600 032. Tamil Nadu and Administrative Office at 6t Floor, Level 2, Building No. Q2, Aurum Q Parc, Gen 4/1, TTC, Thane Belapur Road, Ghansoli, Navi Mumbai - 400 710.

72. Mr. Ravi Kumar, S/o. B. Sammaiah, Aged about 39 years, R/o. 4-33-53, Allwyn Colony, Phase I, 23, Venkateshwara Nagar, Kukatpalli, Hyderabad 500 072

73. Venkateshwara Nagar, Kukatpalli, Hyderabad 500 072

74. K.Satyanarayana Reddy, S/o Venkat Reddy, aged. 76 years,

75. K.Abhinaya Reddy, S/o K.Satyanarayana Reddy, aged. 51 years

76. K.Arvind Reddy, S/o K.Satyanarayana Reddy, aged. 47 years

77. K.Satyanarayana Reddy, S/o Venkat Reddy, aged. 76 years,

78. K.Abhinaya Reddy, S/o K.Satyanarayana Reddy, aged. 51 years

79. K.Arvind Reddy. S/o K.Satyanarayana Reddy, aged. 47 years

80. K.Anupam Reddy, S/o K.Satyanarayana Reddy, aged. 45 years Respondents No. 72 to 75 are R/o H.No. 2-6-207/1, Venkat Reddy Colony, Sikh Village Secunderabad (Respondents No. 25 to 76 are not necessary parties to this Writ Appeal)

...RESPONDENTS

I.A.NO:1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to stay the order of the learned single Judge Sri. C.V.Bhaskar Reddy dt. 17-02-2025 in W.P.No 1254 of 2023 pending disposal of the above writ appeal.

Counsel for Appellant : SRI A.GIRDHAR RAO, LEARNED SENIOR COUNSEL REPRESENTING SRI KIRAN PALAKURTHI

Counsel for Respondent Nos.1 to 17 : SRI C.HANUMANTHA RAO

Counsel for Respondent Nos.18 to 21 : SRI MURALIDHAR REDDY KATRAM, LEARNED G.P FOR REVENUE DEPARTMENT

Counsel for Respondent No.22 : SRI V.SIDDARTHA, LEARNED COUNSEL REPRESENTS SRI V.NARASIMHA GOUD, SC FOR HMDA

Counsel for Respondent No.23 : SMT M.BHAGYASRI

Counsel for Respondent No.24 : SRI MAHESH RAJE, G.P FOR HOME

The Court made the following JUDGMENT ; -

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HON'BLE SMT. JUSTICE RENUKA YARA

WRIT APPEAL No.296 of 2025

JUDGMENT *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*:

Sri A. Giridhar Rao, learned Senior Counsel represents Sri Kiran Palakurthi, learned counsel for the appellant(s); Sri C. Hanumantha Rao, learned counsel for respondent Nos.1 to 17; Sri Muralidhar Reddy Katram, learned Government Pleader for Revenue Department, for respondent Nos.18 to 21; Sri V. Siddartha, learned counsel represents Sri V. Narasimha Goud, learned Standing Counsel for HMDA, for respondent No.22; Smt. M. Bhagyasri, learned counsel for respondent No.23 and Sri Mahesh Raje, learned Government Pleader for Home Department, for respondent No.24.

2. Learned counsel for the appellant/respondent No.13 before the writ Court submits that the appellant will be satisfied if this writ appeal is disposed of by permitting him to mention for listing of I.A.No.3 of 2025 filed for vacating stay in W.P.No.1254 of 2023 before the learned Single Judge and in turn, learned

Single Judge may consider and decide the said application in accordance with law.

3. The other side has no objection.

4. Accordingly, this Writ Appeal is **disposed of** by permitting the appellant to mention for listing of I.A.No.3 of 2025 in W.P.No.1254 of 2023 before the appropriate Single Bench. We have no doubt, if such a mention is made and if said I.A. is still undecided, learned writ Court will consider and decide it in accordance with law. It is made clear that this Court has not expressed any opinion on merits of the case. No costs.

Interlocutory applications, if any pending, shall also stand closed.

SD/-T.KRISHNA KUMAR
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

1. The Principal Secretary to Revenue, Secretariat Building BRK Bhavan, Near Tankbund, State of Telangana at Hyderabad.
2. The District Collector, Kongakalan. Ranga Reddy Distri
3. The Revenue Divisional Officer, Chevella Division, Chevella, Ranga Reddy District.
4. The Tahsildar cum Sub - Registrar, ShankarpallyMandal, Ranga Reddy District.
5. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, SwarnaJayanthi Complex, Sanjeeva Reddy Nagar Road, Srinivas Nagar, Ameerpet, Hyderabad.
6. The Commissioner, Shankarpally Municipality Shankarpally, Ranga Reddy District.

7. The Station House Officer, Shankerpally Police Station, Shankarpally, R. R. District.
8. The Sub Registrar, Shankarpally, Ranga Reddy District.
9. The Section Officer, Posting Section, High Court for the State of Telangana at Hyderabad.
10. Two CC's to G.P FOR HOME, High Court for the State of Telangana at Hyderabad. (OUT)
11. Two CC's to G.P FOR REVENUE, High Court for the State of Telangana at Hyderabad. (OUT)
12. One CC to SRI KIRAN PALAKURTHI, Advocate [OPUC]
13. One CC to SRI C.HANUMANTHA RAO, Advocate [OPUC]
14. One CC to SRI V.NARASIMHA GOUD, SC FOR HMDA (OPUC)
15. One CC to SRI MURALIDHAR REDDY KATRAM, Advocate (OPUC)
16. One CC to SMT M.BHAGYASRI, Advocate (OPUC)
17. One CC to SRI MAHESH RAJE, Advocate (OPUC)
18. Two CD Copies

SA
LS

HIGH COURT

DATED:12/03/2025

JUDGMENT

WA.No.296 of 2025



DISPOSING OF THE W.A

WITHOUT COSTS.

(22)

Kpr

11/4/25